

DR. K. C. GEORGE: May I know what the Government have done to the two missionaries who were alleged to be doing anti-Indian propaganda in the Travancore-Cochin State, and which had been admitted by the hon. Minister in the other House?

DR. K. N. KATJU: Pardon?

MR. CHAIRMAN: The Minister, he says, admitted in the other House that two missionaries were doing undesirable things in Travancore-Cochin State and the hon. Member now asks what action has been taken against those missionaries.

DR. K. N. KATJU: The matter is still under consideration.

NATIONAL SAVINGS DRIVE BY WOMEN

*340. SHRIMATI SHOILA BALA DAS: Will the Minister for FINANCE be pleased to state:

(a) how much has been collected up to date by the special effort made by women in the National Savings Drive; and

(b) how Government propose to utilise this amount of money?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): (a) A Women's Savings Week was observed at a few places in March last and has resulted in a collection of Rs. 42 lakhs.

(b) The collections are in the form of investments in National Savings Certificates which form part of Government's resources available for financing their development and other expenditure.

SHRIMATI SHOILA BALA DAS: May I know the States where the women had made this collection?

SHRI A. C. GUHA: It is a long list that I have here and if the hon. Member is interested, and if you will permit me, I shall lay the list on the Table of the Council.

MR. CHAIRMAN: All right.

SHRIMATI SHOILA BALA DAS: Will the hon. Minister kindly give the amount of collections?

SHRI A. C. GUHA: The statement that I will lay on the Table of the Council will contain information about the amounts collected also.

श्रीमती शरदा भार्गव : मुझे ऐसा मालूम हुआ है कि वीमेंस सेविंग स्कीम के अंतर्गत जो कलकशन राजस्थान में होगा वह चम्बल योजना में दिया जायगा क्या पिछले महिला वचत सप्ताह में जो रकम इकठ्ठी की गई थी वह भी चम्बल योजना के लिये दी जायगी या उसको सेंट्रल गवर्नमेंट और किसी मद में काम में लायेगी ।

†[SHRIMATI SHARDA BHARGAVA: I am informed that the collections in Rajasthan under the Women's Savings Scheme will be contributed towards the Chambal Project. Will the amount collected during the last Women's Savings Week be also contributed towards the Chambal Project or will the Central Government spend it on some other item?]

SHRI A. C. GUHA: When the money comes to the Central Government, it is not particularly kept apart or demarcated according to its sources for this area or that. Some money might be available for the Chambal Project.

DR. P. C. MITRA: What expenditure is incurred over such collections?

SHRI A. C. GUHA: I cannot give the exact figure, but the expenditure incurred is much less than the usual expenditure incurred in the case of authorised agents.

PROF. G. RANGA: When they get these collections, do Government make any distinctions in the way in which the amounts should be utilised different from their usual ways and

†English translation of the above.

means position for the financing of the productive works?

SHRI A. C. GUHA: That has already been laid down in the Planning Commission's Report. And I have also stated here that it is available for financing the development and other expenditure. There is a target of Rs. 45 crores and that amount will be preserved for the development projects of the Central Government. Any sum collected over and above Rs. 45 crores will be allotted to the States for their development work.

SHRIMATI CHANDRAVATI LAKH-ANPAL: Is it a fact that complaints are being received that the amounts which are collected so far are not being remitted to the Government?

SHRI A. C. GUHA: I do not think that report is correct.

MR. CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

RELIEF TO THE SCARCITY AREAS OF RAJASTHAN

*324. SHRI H. C. MATHUR: Will the Minister for FINANCE be pleased to state:

(a) what is the nature of aid and assistance given to Rajasthan Government for relief to the scarcity areas during the year 1953-54; and

(b) what are the dates on which this assistance was solicited and what are the dates when the amounts sanctioned were actually made available?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) The Government of India have agreed to give the following financial assistance to the Rajasthan Government in 1953-54 towards expenditure incurred on scarcity and famine relief measures:—

(i) A grant-in-aid to meet half of the actual expenditure on gratuitous relief, water supply and cattle

conservation subject to a ceiling of Rs. 17.32 lakhs.

(ii) A loan equal to half the actual expenditure on construction of roads and tanks subject to a ceiling of Rs. 42.5 lakhs.

(iii) A loan of Rs. 25 lakhs for giving ordinary 'taccavi' loans and a further loan of Rs. 5 lakhs for 'fodder taccavi'.

(b) The Rajasthan Government's proposals for assistance were received on 14th April 1953 and discussed with the State Government representatives at a meeting held on the 16th May 1953. The Government of India letter offering the above assistance was issued on 28th May 1953. Later on, in response to a request from the State Government for part payment of the assistance offered, a loan of Rs. 10.63 lakhs and a grant of Rs. 4.33 lakhs were sanctioned on the 29th June 1953.

FINANCIAL AID TO PART B AND PART C STATES

*325. SHRI H. C. MATHUR: Will the Minister for STATES be pleased to state what financial aid and assistance have been given to each of the Part B and Part C States each year since 1947-48 and what percentage of such assistance constitutes the total expenditure in these States during each year?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): Two statements giving the information are placed on the Table of the House. [See Appendix V, Annexure Nos. 83 and 84.]

SCHOLARSHIPS AND FELLOWSHIPS OFFERED BY FOREIGN GOVERNMENTS

*341. SHRIMATI SHOILA BALA DAS: Will the Minister for EDUCATION be pleased to state:

(a) the number of scholarships and fellowships offered by foreign Governments to Indian nationals since 1950-51;